

Annexure – 7

Name of the corporate debtor - Digi Cablecomm Services Private Limited; Date of commencement of CIRP: 25.06.2026 (The IRP became aware of the Order on 29.06.2026); List of creditors as on: 07.09.2026

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Commissioner, Commercial Taxes, West Bengal, 14 Beliaghata Road, Kolkata - 700015	State Government	07.07.2026	77,972,729	77,972,729	GST	No	Not Applicable	0	0	0	0	The claim of Rs. 7,79,72,729/- has been admitted in full, based on the records and information presently available and provided by the creditor. The admitted claim shall, however, remain subject to further verification and reconciliation upon receipt of relevant records from the Corporate Debtor and may be revised, if required, in accordance with applicable law.
2	Employees Provident Fund Organisation	State Government	22.07.2026	561,689	561,689	EPFO	No	Not Applicable	0	0	0	-	The claim of Rs. 5,61,689/- has been admitted in full, based on the records and information presently available and provided by the creditor. The admitted claim shall, however, remain subject to further verification and reconciliation upon receipt of relevant records from the Corporate Debtor and may be revised, if required, in accordance with applicable law.
3	Employees State Insurance Corporation	State Government	24.07.2026	807,260	807,260	ESIC	No	Not Applicable	0	0	0	0	The claim of Rs. 8,07,260/- has been admitted in full, based on the records and information presently available and provided by the creditor. The admitted claim shall, however, remain subject to further verification and reconciliation upon receipt of relevant records from the Corporate Debtor and may be revised, if required, in accordance with applicable law.
4	Assistant Commissioner of CGST & CX, Park Street Division, Kolkata South Commissionerate	Central Government	31.07.2026	159,590	159,590	CGST	No	Not Applicable	0	0	0	0	The claim of Rs. 1,59,590/- has been admitted in full, based on the records and information presently available and provided by the creditor. The admitted claim shall, however, remain subject to further verification and reconciliation upon receipt of relevant records from the Corporate Debtor and may be revised, if required, in accordance with applicable law.
Total				79,501,268	79,501,268	-	-	-	-	-	-	-	-